

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 10
TO BE ANSWERED ON 02.02.2017

WIND POWER

***10. SHRI ANTO ANTONY:**

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether the country ranks fourth in terms of wind power installed capacity in the world and if so, the details thereof;
- (b) the details of incentives/subsidies in place to individuals, institutions and commercial organisations and the extent to which the beneficiaries have availed benefits, under various schemes; and
- (c) the steps being taken by the Government to tap the maximum potential of wind energy resources in the country?

ANSWER

MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND
MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO. 10 TO BE ANSWERED ON 02.02.2017.

(a) As per “Global Wind 2015 Report” published by Global Wind Energy Council, at the end of year 2015, Globally India ranked fourth in terms of wind power installed capacity. The wind power installed capacity of the top five ranking countries at the end of 2015 is given below:

Country	Wind power installed capacity in GW
China	145.4
USA	74.5
Germany	44.9
India	25.1
Spain	23.0

(b) The Government is promoting wind power projects through private sector investment by providing fiscal and financial incentives such as Accelerated Depreciation (AD) benefit; concessional custom duty, special additional duty and excise duty exemption on certain components of wind electric generators; 10 years tax holiday on income generated from wind power projects; etc. In addition, Generation Based Incentive (GBI) Scheme is available for the projects not availing AD benefit, under which Rs.0.50/unit is being provided to eligible wind power generators, with a ceiling of Rs. 1.00 crore per MW. Under GBI Scheme, so far, over 9700 MW capacity wind power projects are registered and an amount of over Rs. 1605 crore has been released for disbursement of GBI Claims.

(c) To tap the maximum potential of wind energy resources in the country, in addition to providing fiscal and financial incentives, as stated in para (b) above, following steps have been taken:

- Technical support including wind resource assessment and identification of potential sites is provided by the National Institute of Wind Energy, Chennai.
- Most of the wind potential exists in 7-8 windy States. In order to facilitate inter-state sale of wind power, the inter-state transmission charges and losses have been waived off for the wind projects, to be commissioned by March 2019.
- For optimum utilisation of resources Repowering Policy has been issued in August 2016 that provides enabling framework for replacement of old and small capacity wind turbines with high capacity wind turbines.